

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/04/2019

O.A./260/326/2016

RNF

B PRADHAN

-V/S-

M/O RAILWAYS

ITEM NO:54

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. M. B. K. Rao

Notes of The Registry	Order of The Tribunal				
	<p>None appears on behalf of the applicant. Mr. M. B. K. Rao, Ld. Counsel for the respondents is present and heard.</p>				
	<p>No one was present on behalf of the applicant on previous date i.e on 27.06.2018. It seems that the applicant has lost interest to pursue this case.</p>				
	<p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
pms					